

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 03.12.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 150 & 151 of 2021	Pooja Rai & Ors. Vs. TATA Steel BSL Ltd. & Ors.	Pankaj Jain	Anindita Roy
<b>2.</b>	Comp. App. (AT) No. 152 of 2021  <b>(With Defects)</b>	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors.	Tuhin Sinha	
<b>3.</b>	Comp. App. (AT) No. 153 of 2021  <b>(With Defects)</b>	Global Leisure & Recreations PTE Ltd. Vs. Punita Khatter & Ors.	Pranay Sarkar	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**